

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 625
355/252/ND/2020

IN THE MATTER OF:

M/s. GDS Valuetech Private Limited

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
U/s 252

Order delivered on 18.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant

:Mr. Mani Bhushan Sinha,
Advocate

For the Income Tax Department

:

For the RoC

:

ORDER

Heard the Counsel for the Applicant. RoC's report is on record and submitted that they have no objection in the matter. Order is **reserved**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)